

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR TIERRA FARM ASSETS COMPANY PRIVATE LIMITED OPERATING IN AGRICULTURE BUSINESS AT R.O.AT No. 325/1, 14th MAIN, 5TH CROSS, R.M.V EXTENSION SADASHIV NAGAR, BANGALORE KARNATKA-560080

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Tierra farm assets company private Limited U01400KA2012PTC062976
2. Address of the registered office	No. 325/1, 14th Main, 5th Cross, R.M.V Extension Sadashiv Nagar, Bangalore Karnatka-560080
3. URL of website	No official website of CD
4. Details of place where majority of fixed assets are located	No fixed assets are available in the company
5. Installed capacity of main products/ services	Nil, the company is non-operational and no plant and machinery is available.
6. Quantity and value of main products/ services sold in last financial year	Nil
7. Number of employees/ workmen	None
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Kindly mail at jb@jsba.in irp.tierra@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Kindly mail at jb@jsba.in irp.tierra@gmail.com
10. Last date for receipt of expression of interest	21.05.2023
11. Date of issue of provisional list of prospective resolution applicants	31.05.2023
12. Last date for submission of objections to provisional list	05.06.2023
13. Process email id to submit EOI	Kindly mail at jb@jsba.in irp.tierra@gmail.com

Signed
5/5/23



JUGRAJ SINGH BEDI
 IBBI/PA-001/IP-P00731/2017-18/11208
 JSBA House, 1250 Ground Floor Mukherjee Nagar Delhi-110009
 For (Tierra farm assets company private Limited)
 Date:05.05.2023
 Place: New Delhi

